

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951. AND REGULATION FOR KEEPING PLACES OF PUBLIC ENTERTAINMENT IN UNION TERRITORY OF DELHI.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATA-SUBBAIAH): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) The Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 1981, published in Notification No. G.S.R. 83(E) in Gazette of India dated the 27th February, 1981.

(ii) The Indian Forest Service (Pay) Third Amendment Rules, 1981, published in Notification No. G.S.R. 84(E) in Gazette of India dated the 27th February, 1981.

(iii) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1981, published in Notification No. G.S.R. 229 in Gazette of India dated the 28th February, 1981.

(iv) The Indian Administrative Service (Pay) Second Amendment Rules, 1981, published in Notification No. G.S.R. 230 in Gazette of India dated the 28th February, 1981. [Placed in Library See No. LT-2060/81].

(2) A copy of the Regulations for keeping places of public Entertainment in the Union territory of Delhi (Hindi and English versions) published in Notification No. 4453/Spl. Cell in Delhi Gazette dated the 19th December, 1980, under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library. See No. LT 2061/81].

ANNUAL REPORT OF CENTRAL BOARD FOR WORKERS EDUCATION FOR 1979-80.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Board of Workers Education for the year 1979-80. [Placed in Library See No. LT-2062/81.]

12.13 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS & RESOLUTIONS

SEVENTEENTH REPORT

SHRI G. LAKSHMANAN (Madras South): I beg to present the seventeenth Report of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON PETITIONS

SECOND REPORT

SHRI R. L. BHATIA (Amritsar): I beg to present the Second Report (Hindi and English versions) of the Committee on Petitions.

(Interruptions)

MR. SPEAKER: Nothing is going on record.

(Interruptions)

12.14 hrs.

[Shri Harikesh Bahadur and some other hon. Members then left the House]

(Interruptions)

अध्यक्ष महोदय: मैंने सारी की सारी आपकी बात सुनी और इस पर 4 घंटे डिस्कशन भी चलवाया और इसके बाद आप यह दोष लगाते हैं... (व्यवधान) ...